

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 5907 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

02/09.09.2020: At the request of the counsel for the petitioner, this case is adjourned.
List this case after removal of the defect(s) as pointed out by the office.

Anu/-

(ANANDA SEN, J.)